

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY PETITION NOS 352 OF 2010,
492 OF 2011, 527 OF 2013, 333 OF 2014
ALONG WITH
COMPANY PETITION NO. 337 of 2014**

In the matter of M/s. Asian
Electronics Ltd. (in liqn.)

SALE NOTICE

Pursuant to the orders of the Hon'ble High Court, Bombay dated 07th September, 2017 passed on the Official Liquidator's report dated 28th July, 2017 offers are invited in sealed covers from the intending purchasers alongwith demand draft/pay order drawn in favour of "The Official Liquidator, High Court, Bombay" payable at Mumbai for sale of following movable assets of M/s. Asian Electronics Ltd. (In Liqn.)

| Sr. No. | Particulars of assets | Quantity |
|---------|-----------------------|----------|
| 1. | Monitor | 01 |
| 2. | Key Boards (Old) | 01 |
| 3. | Printer | 02 |
| 4. | Router | 02 |
| 5. | C.P.U. | 06 |

The sealed cover shall be superscribed with the words "Offers for the movable assets of M/s Asian Electronics Ltd. (In Liqn.). Such offer will be received by the Official Liquidator upto **4.00 p.m. on 05.12.2017** and will be opened & public auction will be conducted in the presence of the Offerors on **13.12.2017 at 3.00 p.m.** before the Hon'ble Judge taking company matters of the Hon'ble High Court, Bombay when the Offerors or their authorized representatives may be present, if they so desire. No purchaser will be allowed to bid the auction in the name of nominee/nominees. No separate notice will be given to the Offerors, secured creditors, Petitioner or ex-directors of the Co. (In Liqn.) regarding the said sale. This sale notice is available on the websites of **www.officialliquidatormumbai.com**, **www.mca.gov.in**, and also on the website of Hon'ble High Court, Bombay i.e. **www.bombayhighcourt.nic.in** and in the notice board of (i) Hon'ble High Court Bombay (ii) Official

Liquidator, High Court, Bombay and (iii) Debts Recovery Tribunal-
Mumbai.

The inspection of the aforesaid assets will be allowed to the
intending purchasers on following dates and time:-

Inspection : - Movable assets situated at Office of the Official Liquidator,
High Court, Bombay, 5th floor, Bank of India Building, M.G. Road, Fort,
Mumbai – 400 023. on **24.11.2017 between 11.00 a.m. to 4.00 p.m.**

The purchaser is bound by the terms and conditions of sale. The
Terms and conditions of sale with inventory will be available from the
office of the undersigned against payment of Rs. 200/-.

Dated this 9th day of November, 2017.



(VINOD SHARMA)
OFFICIAL LIQUIDATOR
HIGH COURT, BOMBAY
5th floor, Bank of India Building,
M.G. Road, Fort, Mumbai- 400 023.
Tel.:-22670024, 22675008
Fax. : 2269 2309